

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

**(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.05.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)/32/7/AMR/2021	Main Case	7 of IBC	State Bank of India Vs Ethnic Aros Ltd
	IA(IBC)/189/2023	Sec. 60(5) of IBC	Mr. Kasi Srinivas, Liquidator of M/s Ethnic Agros Limited

**ORDER**

**IA(IBC)/189/2023:**

Mr.Kasi Srinivas, Liquidator present in person. Mr.R.S.Sravan Kumar, Counsel takes notice on behalf of the Suspended Management of the CD and seeks time for filing his vakalathnama. Hence, for filing vakalathnama and counter, list the matter on 08.06.2023.

Sd/-

**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

RSN